# Central Administrative Tribunal Principal Bench

OA - 3428/2013

## New Delhi, this the 23rd day of October, 2018

Hon'ble Ms. Nita Chowdhury, Member(A) Hon'ble Mr. S.N. Terdal, Member (J)

Jagan Nath, Age – 58 years S/o Sh. Head Warder D-11, Type-I, Central Jail, Tihar New Delhi.

... Applicant

(By Advocate : Mr. Sachin Chauhan)

#### Versus

- Govt. of N.C.T.D.
   Through Chief Secretary
   Delhi Secretariat, I.P. Estate, New Delhi.
- The Principal Secretary (Home)
   Delhi Sachivalaya
   New Delhi 110002.
- 3. The Director General of Prisons
  Prisons Headquarter
  Near Lajwanti Garden Chowk, Janakpuri, New Delhi 64.
- 4. The Dy. Superintendent (Estt-PHQ)
  O/o the Director General (Prisons)
  Prisons Headquarter, Near Lajwanti Garden Chowk
  Janakpuri, New Delhi 64.

....Respondents

(By Advocate : Mr. Vijay Kumar Pandita)

### **ORDER (ORAL)**

## Ms. Nita Chowdhury:

When this matter is taken up, learned counsel for applicant states that the applicant is now deceased, hence proceedings in this matter abate.

(S.N. Terdal) Member (J) (Nita Chowdhury) Member (A)

/anjali/